

**Customs, Excise & Service Tax Appellate Tribunal  
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 3

**EXCISE Appeal No. 11104 of 2017**

E/MISC/11780/2024

(Arising out of OIA-AHM-EXCUS-002-APP-087-090-16-17 Dated-17/02/2017 passed by Commissioner of Central Excise, Customs and Service Tax-AHMEDABAD-I( Appeal))

**C.C.E.-Ahmedabad-ii**

Custom House... First Floor,  
Old High Court Road, Navrangpura,  
Ahmedabad, Gujarat-380009

**.....Appellant**

*VERSUS*

**Vishnu Pouch Packaging Pvt Ltd**

Plot No.4rs No.431/p/7/p Rachna Estate,  
Near Steel Town, Moraiya,taluka:sanand  
AHMEDABAD, GUJARAT

**.....Respondent**

**APPEARANCE:**

Shri. Rajesh K Agarwal, Superintendent (AR) for the Appellant  
Shri N.K. Tiwari, Consultant for the Respondent

**CORAM: HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)  
HON'BLE MR. C.L. MAHAR, MEMBER (TECHNICAL)**

**Final Order No. 13222/2024**

DATE OF HEARING:20.12.2024  
DATE OF DECISION:20.12.2024

**SOMESH ARORA**

Department seeks withdrawal due to monetary limit. Same is allowed.  
Appeal dismissed as withdrawn.

(Dictated & Pronounced in the open court)

**(SOMESH ARORA)  
MEMBER (JUDICIAL)**

**(C.L. MAHAR)  
MEMBER (TECHNICAL)**